COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2017

Dated: 27th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Bihar State Power Transmission Co. Ltd. & Anr. Vs.				
M/s Shree Cement Ltd. & Anr.			••••	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Ms. Aparajita Upadhyay		
Counsel for the Respondent(s)	:	Mr. Kumar MIhir for R-1		
		Mr. C.K. Rai Mr. Umesh Prasad Mr. Mohit Rai for R-2		

<u>ORDER</u>

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

As agreed by learned counsel for the parties, list the matter for further hearing on <u>10.05.2018.</u>

(Justice N. K. Patil) Judicial Member ts/mk (I.J. Kapoor) Technical Member